

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – I

ITEM No.117
C.P.(IB)/51(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Suwarna Buildcon Pvt Ltd
V/s
Sadbhav Engineering Ltd

.....Applicant

.....Respondent

Order delivered on 17/04/2024

Coram:

Mr.Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr.Jaimin R Dave, Adv.
For the Respondent :Mr.Navin Pahwa, Sr. Adv a.w. Ms. Pragati Bansal Adv

ORDER

Ld. Counsels appearing for the applicants and submits that he is led by Sr. Adv. Mr. Rashesh Sanjanwala who is not available today. Hence, request for adjournments which is not opposed by the opposite counsel.

Re-list on 15.05.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)